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No. K.13029/02/2017-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

...

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 27th October, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint (1) Smt. Manjari Nehru Kaul, S/Shri (2) Harsimran Singh Sethi, (3) Arun Monga and (4) Manoj Bajaj, to be Additional Judges of the Punjab and Haryana High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

*MVP*  
*27/10/2018*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

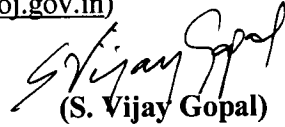
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13029/02/2017-US.II

Dated 27.10.2018

Copy to:-

- (1) (1) Smt. Manjari Nehru Kaul, S/Shri (2) Harsimran Singh Sethi, (3) Arun Monga, and (4) Manoj Bajaj, C/o The Registrar General, Punjab and Haryana High Court, Chandigarh.
- (2) The Secretary to the Governor, Punjab, Chandigarh.
- (3) The Secretary to the Governor, Haryana, Chandigarh.
- (4) The Secretary to the Chief Minister, Punjab, Chandigarh
- (5) The Secretary to the Chief Minister, Haryana, Chandigarh
- (6) The Secretary to the Chief Justice, Punjab and Haryana High Court, Chandigarh.
- (7) The Chief Secretary, Government of Punjab, Chandigarh.
- (8) The Chief Secretary, Government of Haryana, Chandigarh.
- (9) The Registrar General, Punjab and Haryana High Court, Chandigarh.
- (10) The Accountant General, Punjab, Chandigarh.
- (11) The Accountant General, Haryana, Chandigarh.
- (12) The President's Secretariat, (CA.II Section), New Delhi
- (13) PS to Principal Secretary to the Prime Minister, New Delhi.
- (14) Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- (15) PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(RK)/DS(ANS)/SO(Desk).
- (16) Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department of Justice ([www.doj.gov.in](http://www.doj.gov.in))

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978